

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	Central	CS COMM-1900/19	11.09.2019	21.09.2021	741	No	1	1
			OMP COMM-118/19	20.11.2019	30.09.2021	680	No	2	15
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central							
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	CS (COMM)/3 87/2019 M/S SIPKA SALES CORPORAT ION Vs SH. ANIL JAISWAL	29-03-2019	09-09-2021	880	NO	3	1
			CS (COMM)/2 23/2019 STATE BANK OF INDIA Vs NAND KISHORE RAI	20-02-2019	20-09-2021	940	NO	3	10
			CS (COMM)/2 466/2019 RAJESH KUMAR PATWARI Vs RAKESH KUMAR	14-10-2019	29-09-2021	715	NO	3	2

4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)- 04	Central	CS (COMM)- 427/2021	INDRAPR ASTHA SERVICE S VS. PINTU KUMAR	09.09.20 21	213 DAYS	NO(DEC REE PASSED IN U/O 37)	NIL	5 DAYS
			CS (COMM)- 142/2021	KULBHU SHAN SAKHIJA VS. SDMC	28.09.202 1	229 DAS	NO (ORDE PASSED ON APPLICA TION U/O 12 RULE 6)	NIL	6 DAYS
			CS (COMM)- 511/2021	PANKAJ GUPTA VS. NORTH DELHI MUNCIP AL CORPOR ATION	28.09.202 1	229 DYAS	NO (ORDE PASSED ON APPLICA TION U/O 12 RULE 6)	NIL	6 DAYS
			CS (COMM)- 512/2021	PANKAJ GUPTA VS. NORTH DELHI MUNCIP AL CORPOR ATION	28.09.202 1	229 DYAS	NO (ORDE PASSED ON APPLICA TION U/O 12 RULE 6)	NIL	6 DAYS
			CS (COMM)68 0/2020	PRINCE GUPTA VS NORTH DELHI MUNCIP AL CORPOR ATION	29.09.202 1	585 DAYS	NO (ORDE PASSED ON APPLICA TION U/O 12 RULE 6)	NIL	2 DAYS
			OMP (COMM)- 95/2020	RAJESH JAIN VS. CITI CORP FINACE INDIA LTD.	18.09.202 1	400 DAYS	NO (OPETITI ON U/S 34 ARBITRA TION ACT)	NIL	2 DAYS

				JAVED KHAN VS. SHRIRAM TRANSPORT FINANCE CO. LTD.	ARBTN.-580/2018	27.09.2021	1012 DAYS	NO (OPETTITION U/S 34 ARBITRATION ACT)	NIL	7 DAYS
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	Nil							
6	SH. MANMOHAN SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-06	Central	Nil							
7	SH. Dinesh Bhatt, DISTRICT JUDGE (COMMERCIAL)-01	West	Nil							
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	Nil							
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	Nil							
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	Nil							
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	Nil							
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil							
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil							

14	SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)-01	South-East	CS/COMM/107/2019	17.05.2019	23.09.2021	856	NO	--	3
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	EX/825/2018	17-05-2018	13-09-2021	1211	NO	3	-
			CS/COMM/515/2019	03-10-2019	16-09-2021	702	NO	3	-
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	Nil						
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	Nil						
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil						
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	Shahdara	Nil						
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil						
21	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	North	Nil						
22	SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	Nil						